

PATNA HIGH COURT

NOTIFICATION

Dated : 14th September, 2018

No. 333 A : Sri Raj Kishore Pandey, Additional District and Sessions Judge, Samastipur is transferred and posted as Additional District and Sessions Judge of Dalsingsarai on the establishment of the Court of Additional District and Sessions Judge at Dalsingsarai on 22.09.2018.

By order of the High Court,
Sd/- B.B.Pathak
Registrar General


Memo No. 69053-69065 / Dated, Patna, the, 14th September, 2018

Copy forwarded to the Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / District and Sessions Judge, Samastipur for information, necessary action and **(communication to the officer concerned.**

The officer concerned is directed to take over charge of his new assignment at Dalsingsarai on 22.09.2018, the day of establishment of the Court of Additional District and Sessions Judge at Dalsingsarai.)

(-) For D.J., Samastipur only.

By order of the High Court


Registrar General